

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
BEFORE THE REGISTRAR ANIL LAXMAN PANSARE

Civil Appeal No(s). 18767/2017

M/S MEKASTER TELEMATICS LTD. THROUGH ITS MANAGING DIRECTOR
Appellant(s)

VERSUS

M.D., PRADESHIYA INDUSTRIAL AND INVESTMENT CORPORATION OF U.P.. &
ORS. Respondent(s)

Date : 10-12-2018 This appeal was called on for hearing today.

For Appellant(s)

Mr. Muneesh Malhotra, Adv.
Ms. Suresh Kumari, Adv.
Mr. Rajesh Srivastava, AOR

For Respondent(s)

Mr. Ravindra Kumar, AOR
Mr. Himanshu Shekhar, AOR
Mr. Anuvrat Sharma, AOR
Mr. Jitendra Kumar Tripathi, Adv.
Mr. Tanmaya Agrawal, AOR
Mr. Akshat Kumar, AOR

UPON hearing the counsel the Court made the following
O R D E R

Service is complete on respondent No.1 but none has
entered appearance.

Issue fresh notice for alternative arrangement to
respondent No.2.

Respondent Nos.3 to 6 are duly represented.

List again on 8.2.2019.

ANIL LAXMAN PANSARE
Registrar